

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 05.08.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDENT ADVOCATE'S
1	Smt.Meena Kothari , Sr.Advocate	S.B.Civil Misc.appeal No.777/2016, Bhabhuta Ram V/s G.D.sexena V/s Ors.	Mr.Narendra Thanvi	Mr.Prbhat Ojha-R-1 Mr.S.G.Ojha R-2
2	Dr.Rakesh Sinha , Advocate	S.B.Criminal Misc.Pet.No.1641/ 2016.Pradhu Dayal Goyal V/s State & Ors.	Mr.Vineet Jain & Dhenash Saraswat	Mr.M.K.Gagg & Pankaj Gupta

Manoj Kumar Sharma
उपसचिव
राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”